HIGH COURT OF JAMMU AND KASHMIR AND LADA

(Office of the Registrar Judicial)

File No.:- CM(M) 62/2025

Titled

Goverdhan Singh and Anr.

V/S

Hari Chand

..... Petitioner/Appellant(s)

...... Respondent(s)

Notice to the respondent (s): -

1. Hari Chand

S/O Late Sh. Nanak Singh

R/O Ward No. 38 Opposite Talab Top Paloura Tehsil-Jammu North, District -Jammu.

Whereas in the above noted case, it has been proved to the satisfaction of this Court that the service of the respondent (s) named above cannot be effected in any ordinary manner, hence proclamation is hereby issued against the above named respondent (s) to appear before this Court on 26.08.2025 at 09.00 A.M. or the next working day if 26.08.2025 is declared as a holiday in person or through some recognized agent failing which appropriate orders will be passed.

Given under my hand seal of the Court this 05th day of August, 2025 at Jammu.

Registrargudicial Highicourtof J&K and Ladakh

J Jammy U.

No .: 2471

Dated:- 67-08-

Copy of the above forwarded to:

1. The Editor <u>Baily Excellion</u>, <u>Tammv</u>, for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No $\underline{198}$ dated $\underline{02\text{-}08\text{-}2025}$ as publication charges has been deposited in the Court which shall be paid as and when the bill and cuttings are received.

2. CPC, e-court, High Court of J&K and Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K and Ladakh.

Registrar tudicistras High Count of J&K JA M Madakh Jammu